

To,
The Consultant (Judicial)
Hon'ble National Green Tribunal,
PB, New Delhi.

Dated:- 17/August/2024

Subject- ***The Report No: DMU/JC/1840 Dated: 09-03-2024 submitted to H'NGT by DC Udhampur, Smt. Saloni Rai is fake, false and fabricated.***

Ref H'NGT Case no :- OA No:- 176/2023/Delhi, (P B) Dated :- 04/03/2023
Diary No :- 070110200339/2023, Dated :- 04/03/2023
Titled :- Rohit Padha V/s Union Territory of J&K & ors

Worthy of Praise Sir,

The report ***No. DMU/JC/1840 Dated: 09-03-2024*** submitted to H'NGT by DC Udhampur, Saloni Rai, must be thoroughly investigated so that the truth behind the report can be revealed.

Thanking you
Yours Faithfully



Rohit Padha

(H'NGT OA 176/2023, PB, ND)

Email:- rohitpadha1978@gmail.com

Off:-87/7,Dhar-Road,Shaktinagar, Garrian Talab, Udhampur, Mob: 9596382987, 9149872987.

Copy :-

1. The Worthy Chief Secretary of J&K
2. The Chairman, Pollution Control Committee, J&K
3. The Commissioner Secretary HUDD, J&K
4. The Divisional Officer, JKPCC.
5. The Director Urban Local Bodies, Jammu
6. The Deputy Commissioner Udhampur
7. The District Pollution control board Udhampur
8. The CEO/EO of Municipality Udhampur
9. The Member of Social Audit Committee for Quality Assessment of work of Devika Project.



To,
The Consultant (Judicial)
Hon'ble National Green Tribunal,
PB, New Delhi

Dated:- 17/August/2024

Subject- *The Hon'ble Court had given orders to remove encroachment from the banks of river Devika but till now no significant work has been done on it, the order of the court has not been implemented till date, encroachment is still visible on the banks of the river. (Photo Attached)*

Ref H'NGT Case no :- O A No:- 176/2023/Delhi, (P B)

Dated :- 04/03/2023

Worthy of Praise Sir,

A few years ago, HNGT had imposed a *fine of Rs 1.39 crore on Udhampur Municipality*. Sorry to say that this amount has still not been deposited. What punishment will be given to the Udhampur municipality for not depositing the penalty amount?

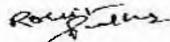
Sir... Let me tell you that not only encroachment has taken place in the Green Zone with the help of the District Administration, but new construction work is also going on under the supervision of the administration. I recently raised my voice on the illegal construction and due to which they had to stop the ongoing construction work. Now I want to know who gave permission to this contractor to build a two-storey building in the "Green Zone". Ask DC Udhampur to provide a copy of that permission. (photo and Discontinuation order attached)

Sir... You can also get an idea of how competent DC Udhampur Saloni Rai is from the order of the civil court Jammu. (News from Amar Ujala newspaper is also attached). Not just H'NGT , even the civil court Jammu is surprised by her way of working.

Sir... I am repeatedly saying that the court had ordered to remove the encroachment around the Devika river but nothing much has been done on it till now, the court order has not been followed properly till date, the encroachment is still visible on the river bank and I am attaching some pictures as proof. *Now the question arises here that why did DC Udhampur Saloni Rai, Sham Singh (Naib Tehsildar) and Vimal (Gardawar) submit a false report of encroachment to H'NGT? Ask Saloni Rai, Sham Singh and Vimal why they gave wrong information to the H'NGT. What punishment will be given to them for submitting wrong information to H'NGT? Let us tell you that the width of the Devika river behind the Relaxo showroom at MH Chowk is 30 feet. Apart from this river, is there any river whose width is 30 feet? (photo attached)*

Sir... As per AAA, *there are two rivers in subject, one Tawi and other Devika, both are holy rivers. One is Tawi, the Surya Putri and the other is Devika, the elder sister of the Holy River Ganga. The whole world is seeing how much the quantity and quality of Devika River water has improved after wasting Rs 123 cr by UEED, it is not hidden from anyone. Now I want to know what the UT govt is going to do to clean the water of the Tawi river with the remaining money?*

Thanking you
Yours Faithfully


Rohit Padha



To,
The Consultant (Judicial)
Hon'ble National Green Tribunal,
PB, New Delhi

Dated:- 17/August/2024

Subject- **We need a permanent CEO/EO for Udhampur Municipality so that the problems of the solid waste management plant, municipal wards and the Devika River can be solved.**

Ref H'NGT Case no :- OA No:- 176/2023/Delhi, (P B) Dated :- 04/03/2023
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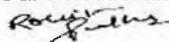
Worthy of Praise Sir,

I came to know from the newspaper that the UT Govt is running *Swachhta Pakhwada-2024 (1-15 July 2024)*, its good, but I feel it is more of a *photo session than work*. On one hand, Swachhta Pakhwada is going on and on the other hand, the *post of CEO/EO in our Udhampur Municipality is lying vacant for more than 3 months, the work is being managed by giving additional charge to the BDO of Pancheri. Can Swachhta Pakhwada run without CEO/EO?. We need a permanent CEO/EO for Udhampur Municipality so that the problems of the "solid waste management plant", municipal wards and the Devika River can be solved.*

Sir... *Six months ago H'NGT direct them to form a 24-member protection force for cleaning the Devika river. Was that protection force formed? If not, then when will it be formed? If it has been formed then what are the names of its members?. It is very sad that these things are still confined to papers, in reality nothing happened and once again the order of H'NGT was not implemented. This news has also been published in the newspaper. Please outsource 24 members so that the municipal wards/ Devika river can be cleaned properly. (Photo Attached)*

More than a dozen letters have been given to the administrative secretaries during different Janta Durbars regarding the above two demands, but it is very unfortunate that till now no one has paid attention to the legitimate demands of the public. So now I request H'NGT to please direct to appropriate office to fulfill above demands of public. Please help us in appointing CEO/EO so that the work of the municipality can run smoothly. Unless a permanent CEO/EO is appointed, the dreams of "Solid Waste Management" will remain just dreams. Without CEO/Staff, neither the municipality wards nor the Devika river can be cleaned, so try to get CEO/EO and other staff appointed.

Thanking you
Yours Faithfully


Rohit Padha

Email:- rohitpadha1978@gmail.com

Off:-87/7,Dhar-Road,Shaktinagar, Garrian Talab, Udhampur, Mob: 9596382987, 9149872987

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1. The Chairman, Pollution Control Committee, J&K
2. The Commissioner Secretary HUDD, J&K
3. The Director Urban Local Bodies, Jammu



To,
The Consultant (Judicial)
Hon'ble National Green Tribunal,
PB, New Delhi

Dated:- 17/August/2024

Subject- ***Protection under the Whistle-blower Act.***

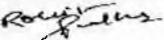
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Worthy of Praise Sir,

On 22 January 2024, I had pleaded for protection for myself under the Whistleblower Act in front of Commissioner Secretary Housing & Urban Development Department, J&K, DC Udhampur, ADDC Udhampur, ADC Udhampur, ACR Udhampur and others at Dak Bungalow Udhampur and also said that I am being harassed by repeated phone calls due to which I have to change my phone number repeatedly, and I have also written several letters in this regard, but unfortunately the district administration Udhampur / UT Govt has neither contacted me nor paid any attention to that plea yet. Perhaps the UT administration is waiting for some untoward incident to happen.

So until any decision/verdict of H'NGT on Devika river project, please provide me protection under whistle blower act, so I request you with folded hands to please direct UT govett for the above demand.

Thanking you
Yours Faithfully



Rohit Padha

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7. The District Pollution control board Udhampur
8. The CEO/EO of Municipality Udhampur
9. The Member of Social Audit Committee for Quality Assessment of work of Devika Project.



To,

The Consultant (Judicial)
Hon'ble National Green Tribunal,
PB, New Delhi.

Dated:- 17/August/2024

Subject- ***Unless the suggestions of the public are taken into consideration, it does not seem possible to resolve the issue of quality and quantity of water of the holy Devika river.***

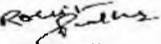
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Worthy of Praise Sir,

A team should be formed under the chairmanship of the Chief Secretary of Jammu and Kashmir and that team should be asked to go to Udhampur and meet the complainants, Social Audit Committee (SAC) and the public to take suggestions so that the issue of the Devika River Project can be resolved. I have been saying repeatedly that the quantity and quality of water of the holy river can be increased and the problem can be solved. All that is needed is the zeal to work and clear intentions of the officials, which is not visible anywhere in Jammu and Kashmir these days.

Unless the suggestions of the public are taken into consideration, a solution to this issue does not seem possible.

Thanking you
Yours Faithfully



Rohit Padha

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Office of the Chief Executive Officer, Municipal Council
Udhampur.

Sh. Usha Kiran
S/o Sh. Ashok Sharma
Site at Ward no. 18, near Bajaj Showroom, Udhampur.

No: MCO/Notice/2024-25//289-90

Dated: 07-08-2024.

Sub:- Notice under section 12(1) of the Act. for discontinuation of Building Operation.

Whereas, on the basis of information received by me from the field staff/on spot inspection at site in terms of section 6 of the Act, reflect that you are raising construction in contravention of the provision of J&K Control of Building Operation Act, 1988 at Ward No. 18, near Bajaj Showroom, Udhampur on the site being within the purview of said Act.

Now, therefore in exercise of power conferred under section 12(1) of Control of Building Operation Act 1988, you are hereby called upon to stop the construction is being raised in contravention of section 4 of said Act.

Moreover, Basement floor has already been constructed you before my joining therefore you are hereby directed to explain by which authority you have the permission for the execution of said work.

In addition to that show cause notice is served against you under COBO, Act 1988 for construction without permission to explain your position within 03 days failing which your action warranted under rule will be taken against you.


Chief Executive Officer,
Municipal Council,
Udhampur.

Copy to the:

1. Administrator, Municipal Council Udhampur, for kind information.



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Edit with WPS Office

को हासिल किए बिना टाइगर हिल तक पहुंच पाया असंभव था। मदन लाल को दल 6 घंटे की मेहनत के बाद रस्सियों के सहारे चोटी पर पहुंचा और दो पाकिस्तानी सैनिकों को मार गिराया। 5 जुलाई को मदनलाल बलिदान हो गए। पूरी घातक प्लाटन मदन लाल के बनाए रास्ते से चोटी पर पहुंची। मरणोपरांत मदन लाल को वीर चक्र से सम्मानित किया गया।

(जैसा सेवानिवृत्त भेजर उमाकांत शर्मा ने बताया)

लिया। 481 लड़कें लास नायक गुलाम मोहम्मद को नजर तुहान पर पड़ी। उन्होंने रॉकेट दाग अपने दल को बताया। रॉकेट हमले में तीन दुश्मन मार गिराए। एक और रॉकेट दागने के समय दुश्मन की गोलियां उनके सने में लगीं और वे घोरगति को प्राप्त हो गए। उनकी सूझबूझ और बहादुरी से सेना पाईट 5203 जीत पाई। मरणोपरांत इनको वीर चक्र से सम्मानित किया गया।

सभी तीनों कैप्टन जीतने का गौरव प्राप्त हुआ। कैप्टन बत्रा की एक डी ऑ। बहती हुई कैप्टन नवीन नायक के दल के पीछे थी। कैप्टन नायक बुरी तरह घायल थे। कैप्टन बत्रा ने उन्हें अपनी पीठ पर उठाकर नीचे पहुंचाया और फिर दुश्मन के तीन हैबों मशीन गन वाले लेज एरिया पर अकेले टूट पड़े। यहां मौजूद सात सैनिकों को मास्कार बलिदान हो गए। -(जैसा अनंतरी कैप्टन कौरल कुमार शर्मा ने बताया)

बिना पढ़े जारी किया आदेश, उधमपुर डीसी तलब

हाईकोर्ट ने आज पेश होने के लिए कहा

जम्मू। जम्मू-कश्मीर व लद्दाख उच्च न्यायालय ने उधमपुर को डीसी सलोन राय को निजी तौर पर पेश होने का आदेश दिया है। शुक्रवार 26 जुलाई को पेश होना होगा। यह आदेश डीसी द्वारा पारित पोस्टर्स के आदेश के संदर्भ में है। न्यायाधीश राहुल भारती ने तलब टिप्पणी करते हुए कहा कि डीसी के पास एक नजर डालने के लिए भी समय नहीं था। उनके द्वारा जारी आदेश स्पष्ट रूप से कार्यालय में एक क्लर्क को मानसिकता से उपजा प्रतीत होता है। जिसने उसे केवल हस्ताक्षर के लिए औपचारिकता रूप में रखा। न्यायाधीश ने कहा कि आदेश पढ़ने-पूज्र से ही कोर्ट असमजस में पड़ जाती है, क्योंकि बाकिफर्का को क्षेत्र का एक



कट्टर अपराधी बताया गया है, जो गंभीर अपराधी, प्रकृति के मामले सहित कई आपराधिक गतिविधियों में शामिल रहा है। इससे क्षेत्र की शांति और सौहार्द भंग हो सकता है। इसी आधार पर डीसी उधमपुर ने अपने आदेश में लिखा है कि क्षेत्र की शांति भंग करना और मानव जीवन को खतर में डालना, जिससे लोक शांति और सौहार्द भंग हो सकता है आदेश में अभिव्यक्ति को कोई बात नहीं है। फिर भी डीसी सलोन राय के पास आदेश में लिखे शब्दों पर एक नजर डालने के लिए भी समय नहीं था। जेएनएफ

लद्दाख के पर्यावरण संरक्षण व सीमा विवाद पर सरकार से जवाब मांगा

जम्मू। लद्दाख के पर्यावरण, पारिस्थितिकी, भूमि को अतिक्रमणकारियों से बचाने और जिला कारगिल व गंदरवल के बीच सीमा विवाद सुलझाने संबंधी बाकिफर्का पर सरकार से जवाब तलब किया गया है। उच्च न्यायालय के कार्यकारी मुख्य न्यायाधीश तारी स्वर्स्टन और न्यायाधीश रजनीश आंसवाल की अध्यक्षता वाली खंडपीठ ने बीवार मामले पर सुनवाई की। लद्दाख के मुख्य सचिव, एडीसीपी, वन विभाग के प्रधान सचिव, डीसी कारगिल, कश्मीर के सभागोप आयुक्त और गंदरवल के डीसी पर अभियोग लगाया। रजिस्ट्री को निर्देश दिया गया कि पक्षों को सूचना तैयार करे और प्रतिवादीयों को नोटिस जारी करे। मामले पर अगली सुनवाई 28 अगस्त 2024 को होगी। उतरदाताओं से जवाब मांगते हुए खंडपीठ ने पाया कि पत्र में लद्दाख के पर्यावरण और पारिस्थितिकी को सुरक्षा पर गहरी चिंता व्यक्त की गई है। पत्र में कहा गया है कि गंदरवल जिले के निवासियों ने सीमा सड़क संछन (बीआरओ) द्वारा बर्फ क्षेत्र को भूमि को बराबर अनुप्राप्त में बांटने को आर में लद्दाख को भूमि पर अतिक्रमण किया है। गंदरवल के निवासियों को इस कार्रवाई ने लद्दाख क्षेत्र के वनस्त्वियों और जीवों को खतरे में डाल दिया है जो उक्त क्षेत्र के पर्यावरण और पारिस्थितिकी के लिए खतरा है। यह दर्शाता है कि यातायात व इस विषय को नियंत्रित करने वाले संबंधित नियमों को केवल लद्दाख के लोगों को बाधित करने के लिए लागू किया जा रहा है, जिन्हें विभिन्न पहलुओं से परेशान किया जा रहा है। जेएनएफ

कुपवाड़ा की बंगस घाटी में निर्माण कार्यों पर रोक

श्रीनगर। उच्च न्यायालय ने कुपवाड़ा जिले का बंगस घाटी में निर्माण कार्यों पर रोक लगा दी है। अधिकारियों को निर्देश दिया है कि वे अदालत की अनुमति के बिना किसी भी इंजीनियरिंग संरचना को मंजूरी न दें। एक जवाबत बाकिफर्का पर सुनवाई करते हुए कार्यवाहक मुख्य न्यायाधीश तारी स्वर्स्टन और न्यायमूर्ति स्वर्नेश आंसवाल की खंडपीठ ने आयुक्त सचिव वन विभाग, वन संरक्षक उत्तरी जंजेल संपोर, प्रभागोप वन अधिकारी कहमिल वन प्रभाग जालंधर, जिला अधिकारियों को जवाब दाखिल करने के लिए नोटिस भी जारी किया। जवाबत बाकिफर्का में अधिकारियों को जम्मू-कश्मीर विकास अधिनियम 1970 में परिचित प्रक्रिया का पालन करते हुए मास्टर प्लान तैयार करते समय जंगलों, जल धाराओं, घास के मैदानों आदि सहित बंगस घाटी को प्राकृतिक सुंदरता के संरक्षण के लिए कदम उठाने का निर्देश देने की भी मांग की गई है। सखर

प्रदेश में मतदाता सूची का विशेष संशोधन का काम शुरू

अमर उजाला ब्यूरो
जम्मू। भारतीय चुनाव आयोग (ईसीआई) ने जम्मू, कश्मीर के

एक जुलाई को 18 साल की आयु पूरी करने वाले लोगों पर मतदाता, ड्राफ्ट मतदाता सूची जारी

GOVERNMENT OF JAMMU & KASHMIR
OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION
DIVISION JAMMU, J&K SPORTS COUNCIL, JAMMU.

NOTICE INVITING TENDER
Tender Notice: e-NIT 17 of 2024-25 Dated 22.07.2024

For and on behalf of Lt. Governor of Jammu and Kashmir, e-tenders are invited on the EPC (Engineering Procurement and Construction) from registered contractors with PWD(R&B) / CPWD/MES / Firms registered with State or Central Government / Authorized Sports Companies having experience in Construction of Swimming Pool for National / International Competitions at



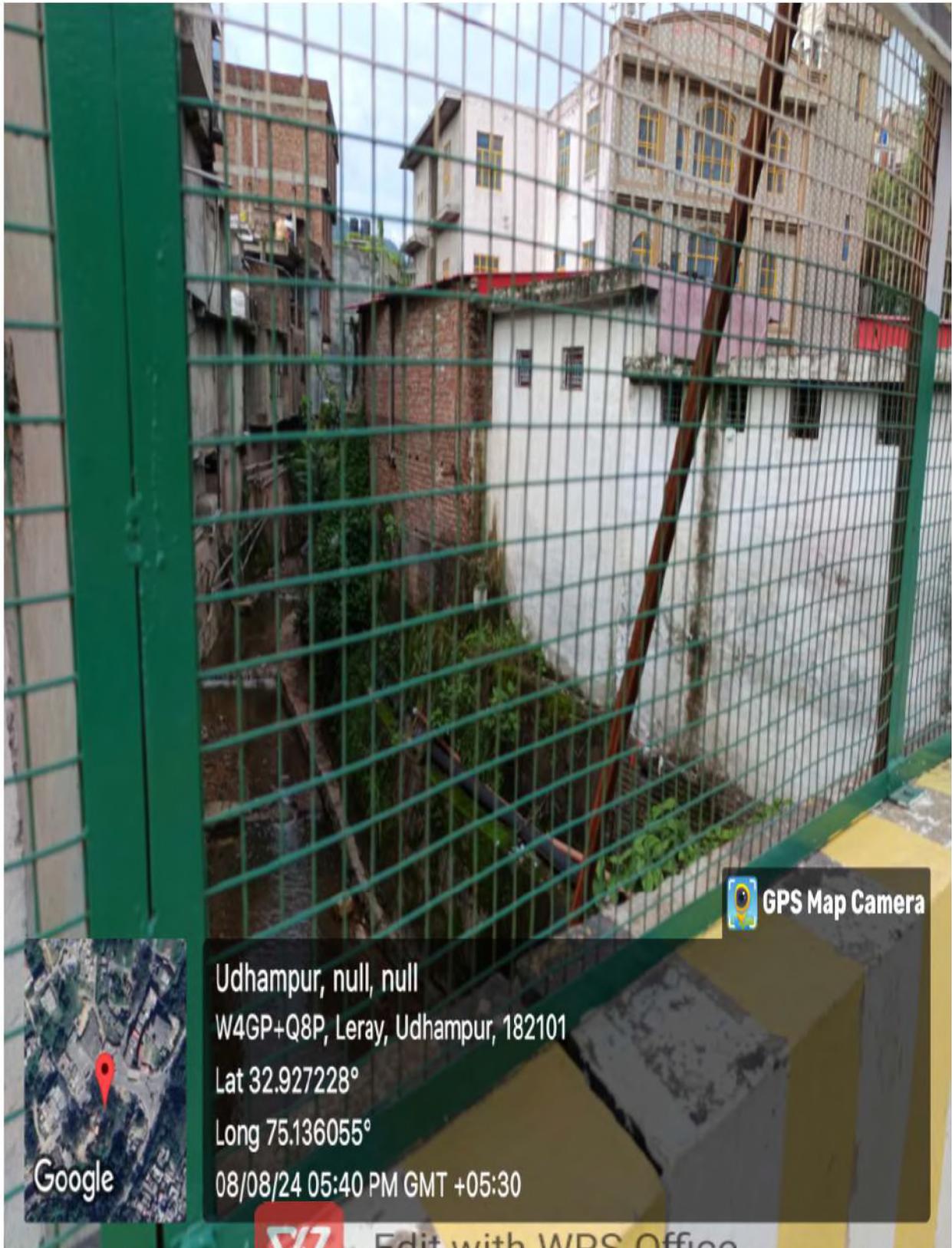
 GPS Map Camera



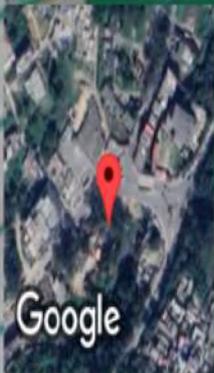
Udhampur, null, null
W4GP+V62, Raghunathpura, Udhampur, 182101
Lat 32.927179°
Long 75.13522°
08/08/24 05:39 PM GMT +05:30



Edit with WPS Office



 GPS Map Camera



Udhampur, null, null
W4GP+Q8P, Leray, Udhampur, 182101
Lat 32.927228°
Long 75.136055°
08/08/24 05:40 PM GMT +05:30



Edit with WPS Office

484



 GPS Map Camera



Udhampur, null, null

W4MQ+H9F, Housing Colony, Udhampur, 182101

Lat 32.93326°

Long 75.138684°

08/08/24 05:45 PM GMT +05:30



WPS Office



Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu.

-:0:-

Subject:- Accord of "Administrative approval" for Implementation of the Project namely **Pollution Abatement of River Devika and River Tawi at Udhampur Town (J&K)** under National River Conservation Plan (NRCP) approved by Ministry of Environment, Forest & Climate Change Govt. of India.

- Ref. No. (i) Letter No. CE/UEED/CJ/Plg/849-51 dated 24.8.2016 from Chief Engineer J&K UEED
- (ii) Letter Nos. HUD/Plan/08/2017 dated 12.01.2018 to Chief Engineer J&K UEED, No. even dated 27.9.2016, 15.12.2017 to MoEF&CC, Govt.
- (iii) Letter Nos. 1-12012/3/2015-NRCD-II Dated 23.12.2015, Dated 13.10.2016, 07.02.2017, 05.1.2018, Minutes of the Meeting of Standing Finance Committees (SFC) held on 17.9.2018 issued under endorsement No. J-27023/1/2016-NRCD-II dated 25.9.2018, sanction letter of No. even dated 28.9.2018 & release of funds vide sanction letter of No. even dated 31.10.2018 regarding the project proposal for Pollution Abatement of River Devika and River Tawi at Udhampur Town (J&K) under National River Conservation Plan (NRCP)
- (iv) Planning Development & Monitoring Department's agreement for providing 10% state Share for the Project conveyed vide UO No. PD/H&UD/Plan/67/2013 Dated 07.02.2018 and Concurrence to the Accord of Administrative Approval for execution of the project conveyed by Finance Department vide UO No. FD-VII-19(01)2012-1 dated 06.12.2018
- (v) State Administrative Council Decision No. 6/1/2019 Dated 04.01.2019

Government Order No. 20 -HUD of 2019

Dated: 14 -01-2019

In exercise of Powers vested under Section 4-9(6) of Financial Powers and with the concurrence of Planning &

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पर अंकुश लगाए
लेस : पठानिया

कचरे के ढेरों के बीच स्वच्छता पखवाड़े का आगाज

डीडीसी अध्यक्ष और डीसी ने आईसी वैन को दिखाई हरी झंडी, पुराने चिन्नेनी मेटाडोर स्टैंड पर मुंह चिढ़ाता रहा कचरा

रा. प्रदेश संसद क्षेत्र में दुकान चालीने दुकानों को जड़ में है। इस्वीय दुकान चालीने के दुकानों पर अंकुश पर अंकुश भाग्य प्रचक्रण पठानिया में दम्प में त बैठक में की है। ने कहा कि हम ही में निकास एक व्यक्ति ने। लन के चलते अन्वयता वहाँ, रामनगर क्षेत्र के वन के एक गाँव की संरक्षण ल्यों में भेज हुए हैं। यह ही चिन्ताजनक है। उन्होंने को ऐसे कचरों में टूट जाने बत की।

त में बिलों को वम करने योग्य बर्तनों को सम्मथ्य ने की वान को। मन्वय को विज्ञानी के बिलों में बढ़ावा। गई है। उदर

बदहाल

रु किया प्रदर्शन

ने कहा कि वह लन कई भाग के अन्व अंकुशियों सम्मथ्य में अवगत करवाने कूट आज तक सम्मथ्य का। नहीं हो सका। उन्होंने में अन्व में अन्व तीक हो



स्वच्छता पखवाड़े शुरू की हरी झंडी दिखाकर रवाना करते हुए डीडीसी अध्यक्ष लालचंद व अन्य। अन्व



शहर के बीच-बीच पुराने चिन्नेनी मेटाडोर स्टैंड पर लपक लगी कचरा। अन्व

सवार् नगर एजेंसी उपमण्डल। जिनमें से खोखार को स्वच्छता पखवाड़े का आगाज हुआ। इसका इन्फार्म डीसी कार्यालय में डीडीसी वरकरमें लाल चंद व डीसी सम्मथ्यने गिर ने अन्वमें वैन को हरी झंडी दिखाकर किया। इस तीक पर प्रशासनिक अधिकारियों व स्मृती बच्चों को स्वच्छता को लेकर शपथ भी दिखाई गई।

कटमों को दूरी पर पुराने चिन्नेनी मेटाडोर स्टैंड पर बनाए गए डीडीसी स्टेशन में कचरे का ढेर लगा रहा। इसमें नगर परिषद की कार्यवाही पर सवाल उठाने मारे हैं। इस बारे में अधिकारियों का कहना है कि कार्यक्रम के बाद कचरे को उठा लिया गया था।

कार्यक्रम के दौरान स्थूल के विद्यार्थी व एक्समेंस के बच्चों ने शहर में रैली निकाल कर लोगों को स्वच्छता के प्रति जागरूक किया। डीसी दफ्तर से निकलती हुई रैली शहर के मन्वयधिया

लोग बोले- पहले कचरे को उठाना चाहिए था जिला प्रशासन की ओर से स्वच्छता पखवाड़े का शुरुआत दोपहर 12 बजे के करीब हुई। लेकिन, शाम पांच बजे तक पुराने चिन्नेनी मेटाडोर स्टैंड पर बनाए गए डीडीसी स्टेशन पर कचरे का अन्वार लगा रहा। अन्य स्थानों पर भी यहाँ स्थित था। कई लोगों का कहना था कि अगर स्वच्छता पखवाड़े का शुरुआत की गई है तो पुराने शहर में कचरों के ढेरों को उठाना चाहिए था। नगर परिषद के संदेशों विशाल सद्गोत्र ने बताया कि स्वच्छता पखवाड़े के कार्यक्रम के बाद कचरे के ढेरों को उठा लिया गया था।

श्रीमथान बन्वय जाएगा। उन्होंने लनों में बने बने बने टोनों के साथ मिलकर स्वच्छता अभियान में अपनी भागीदारी देने को कहा। उन्होंने लोगों से अपने आमपस कचरे को इकट्ठा न होने देने को कहा। उन्होंने कहा कि इस पखवाड़े के चलते कई तरह के सफाई अभियान के साथ साथ स्वच्छता को लेकर लोगों को जागरूक किया जाएगा। उन्होंने कहा कि जो शहर में डुपार स्पष्ट है उन्ने भी इस पखवाड़े के चलते पूरी तरह से ब्लान किया जाएगा।

कांग्रेस ने रोष रैली निकाल कर सरकार की नीतियों को कोसा

सवार् नगर एजेंसी कस, भ्रष्टाचारी एटनाओं के जग

किशतवाड़ में डीसी ने पखवाड़े का किया उद्घाटन किशतवाड़। डीसी डॉ. रंधीश शर्मा ने अपने कार्यवाही के सम्मथ्यने डीसी

कटड़ा से पखवाड़े का आगाज लोगों व कर्मियों ने ली शपथ

न गांव के रहे और न शहरी बन पाए सुविधाओं में नगर परिषद ने किए पराये

सात साल पहले नगर परिषद में शामिल किए थे छह से अधिक क्षेत्र विकास में पिछड़े

संवाद न्यूज एजेंसी

उधमपुर। शहर के साथ लगते गढ़ी इलाके में डेगू के दो मामले मिलने के बाद जहां नगर परिषद और स्वास्थ्य विभाग सतर्क हो गया है। जगह-जगह फॉगिंग व सफाई अभियान चलाए जा रहे हैं। लेकिन, नगर परिषद में शामिल छह क्षेत्रों में सात साल बाद भी सफाई व्यवस्था नहीं है। इस कारण लोग खुद को झला महसूस कर रहे हैं।

वार्ड एक, 19, 20 और 21 में सफाई व्यवस्था न के बराबर है। इन क्षेत्रों में लगे कचरे के ढेर नगर परिषद की कार्यप्रणाली पर प्रश्नचिह्न लगा रहे हैं। स्थानीय लोगों ने डेगू से बचाव के लिए नगर परिषद में क्षेत्र में सफाई व्यवस्था बहाल करने व फॉगिंग करवाने की मांग की है।

सात साल पहले जिन क्षेत्रों को वाडों के साथ जोड़ा गया था उनमें आज भी मूलभूत सुविधाओं का टोटा है। कई क्षेत्रों में स्ट्रीट लाइट तक नहीं हैं। कई जगह नालियां क्षतिग्रस्त हैं और कचरे के ढेर लगे हुए हैं। स्थानीय निवासी गिरधारी लाल, राजकुमार, राजेश शर्मा, केवल कुमार और सोहन सिंह ने बताया कि सात साल बाद भी सुविधाओं की राह देख रहे हैं।



मीर बाबा चौक मोहल्ले में लगा गंदगी का ढेर। संवाद

न यहां सफाई और न ही फॉगिंग, आज भी मूलभूत सुविधाओं का इंतजार

इन क्षेत्रों में सफाई व्यवस्था न के बराबर

सात साल पहले नए के अधीन आए जखनी, रझमती, भारत नगर, म्याल मल्लन, नगरोटा और जेल रोड के साथ लगते क्षेत्र में सफाई व्यवस्था न के बराबर है। नगर परिषद की ओर से इन क्षेत्रों में अभी तक सफाई कर्मचारी तैनात नहीं किए गए हैं। इस कारण कई जगह कचरे के ढेर लगे हैं। इस कारण लोगों को दिक्कतों का सामना करना पड़ रहा है।



केशक उनका क्षेत्र शहर के वार्ड एक के अधीन आ गया है। लेकिन, उन्हें जिस तरह से नगर परिषद की ओर से सुविधा मिलनी चाहिए वो सात वर्ष बाद भी नहीं मिली हैं। अभी तक क्षेत्र में परिषद की ओर से सफाई कर्मचारी नहीं लगाए गए हैं।

- रोहित शर्मा, स्थानीय निवासी



शहर के अन्य हिस्सों की तरह यहां भी सफाई और फॉगिंग की ज़रूरत चाहिए। मौजूदा समय में कई स्थानों पर कचरे के ढेर लगे हैं। कोई भी सफाई कर्मचारी यहां पर कचरा उठाने के लिए नहीं आता है। - जगदीश सिंह, स्थानीय निवासी



नालियां कचरे से पटो हैं। डेगू के चलते नगर परिषद शहर में फॉगिंग करवा रही है। लेकिन, हमारे क्षेत्र से कचरे के ढेरों उठाया नहीं जा रहा है। यह चिंताजनक है। नगर परिषद को जल्द कदम उठाने चाहिए।

- संजय शर्मा, स्थानीय निवासी



कई सालों से सफाई कर्मचारियों की तैनाती की मांग कर रहे हैं। नालियां बंद हैं, जिस कारण गंदी पानी सड़क में बह रहा है। अगस्त में डेगू का प्रकोप बढ़ जाता है। नगर परिषद को चाहिए कि जल्द क्षेत्र में सफाई करवाने के साथ ही फॉगिंग कराए जाए। - राजेश शर्मा, स्थानीय निवासी

संवाद न्यूज एजेंसी में सफाई के साथ ही फॉगिंग अभियान जारी है। उसी तर्ज पर हर क्षेत्र में सफाई के साथ ही फॉगिंग कराया जाएगा। सफाई कर्मचारियों को थोड़ा कचरा उठाने के उद्योग लिये जा रहा।